

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD –
Nomination of Master Trainer Judicial Officers to conduct the ECT_16_2024 Outreach training programme on 'e-filing; Case Information System 4.0, Digital Courts 2.0 and N Step' to the Judicial Officers of erstwhile Districts of Khammam, Nizamabad, Mahabubnagar and Nalgonda on 01.03.2025 from 10.00 am to 05.00 pm - **ORDERS - ISSUED.**

READ: Letter in Roc.No.46/2025/TSJA-Sec-bad, dated 18.02.2025 from the Director (FAC),
Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.370-A/2025-B.SPL., DATED: 25.02.2025

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.4, are hereby nominated as Master Trainers to conduct the ECT_16_2024 Outreach training programme on 'e-filing; Case Information System 4.0, Digital Courts 2.0 and N Step' at the respective Host Districts mentioned in Column No.2, for all cadres of Judicial Officers of erstwhile Districts of Khammam, Nizamabad, Mahabubnagar and Nalgonda, scheduled on 01.03.2025 from 10.00 am to 05.00 pm.

Sl. No.	Cluster/ Host District	Name of the Districts in the Cluster	Name and Designation of the Nominated Officer (Master Trainers)	In-charge Officer
(1)	(2)	(3)	(4)	(5)
1	Khammam	1.Khammam 2.Bhadradi Kothagudem	1. Smt. Gavvala Radhika, Secretary, District Legal Services Authority, Nirmal.	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal.
			2. Sri Ch. Jithendar, Secretary, District Legal Services Authority, Medak.	Senior Civil Judge-cum-Assistant Sessions Judge, Medak.
2	Nizamabad	1.Nizamabad 2.Kamareddy	1. Sri D.Ramakanth, I Additional Metropolitan Sessions Judge, Hyderabad – cum – XV Additional Chief Judge, City Civil Court, Hyderabad.	IV Additional Metropolitan Sessions Judge, Hyderabad - cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad
			2. Sri G.Praveen Kumar, Registrar (IT-cum-CPC), High Court for the State of Telangana.	-

3	Mahabubnagar	1.Mahabubnagar 2.Wanaparthi 3.Narayanpet 4.Jogulamba Gadwal 5.Nagarkurnool	1. Dr M.Radha Krishna Chahavan, Principal Senior Civil Judge- cum- Principal Assistant Sessions Judge, Sangareddy.	Senior Civil Judge - cum- Assistant Sessions Judge, Zaheerabad, Sangareddy District.
			2.Smt. D.Varoodhini, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
4	Nalgonda	1.Nalgonda 2.Suryapet 3.Yadadri Bhuvangiri	1. Sri G.Venu, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.	Get himself relieve.
			2. Sri D.Kiran Kumar, Secretary, District Legal Services Authority, Medchal- Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.

The officers mentioned in Column No.5, will be in-charge for the post(s) mentioned in Column No.4, during the period of absence of the above said officers who are nominated to the above said training programme as Master Trainers.

In case the officers mentioned in Column No.5, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the above said training programme, the officers mentioned in Column No.4, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the above said training programme at the respective Host Districts.
 2. The nominated officers are entitled only for actual journey period.

S. Anjitha
25/11/2018

REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.

2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Nirmal
 - 2) Medak
 - 3) Medchal-Malkajgiri District at Kushaiguda
 - 4) Sangareddy
 - 5) Nalgonda
 - 6) Ranga Reddy District at L.B.Nagar
 6. The Pay and Accounts Officer, Hyderabad.
 7. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.
 8. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 9. The Section Officer, Establishment Section, High Court for the State of Telangana (for in-charge arrangements)
 10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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